

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5th DECEMBER, 2022, 10:30 A.M.

TP No. 112/CTB/2019, (CP No. 300/KB/2017), IA (IB) No. 100/CB/2021

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	44 Noida Infotech (Two) Pvt. Ltd -Vs- Falcon Consultancy Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. CA Sonu Jain, Liquidator
Mr. Abhishek Seth, Adv.
Mr. Devika Chopra, Adv.
Mr. Shivam Takkar, Adv.

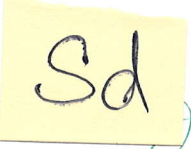
For Respondent (s)

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ORDER

Both sides counsel present. Ld. Liquidator Ms. S. Jain is present in person. Due to technical issues, Ld. Counsel appearing for the liquidator could not be heard properly. Liquidator to file a report in regard to the property mentioned in the application giving adequate clarifications whether the same is attached by the ED or not. Matter adjourned to 20.12.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)